



It appears that several of the co-accused persons have been granted bail by this Court in B.A. No. 3694 of 2020. The case of the petitioner appears to be similarly situated to that of the co-accused persons who have been granted bail. The petitioner is in custody since 28.04.2020.

Regard being had to the above, the petitioner, named above, is directed to be released on bail, on furnishing bail bond of Rs.10,000/- (Ten thousand only), with two sureties of the like amount each to the satisfaction of learned Chief Judicial Magistrate, Jamshedpur in connection with Bistupur P.S. Case No. 88 of 2020.

(Rongon Mukhopadhyay, J)

*Rakesh/-*